Dear Colleague,

The Union Budget for 2022-23 is to be presented in Feb 2022. In this context, suggestions and inputs in respect of indirect taxes are invited from field offices which serve as valuable inputs for formulating proposals in the Budget.

2. The suggestions *inter-alia* may relate to change in duty rates/ rationalization of duty rates for specific commodities, scope of notifications and conditions relating thereto, implementation aspects and the issues in disputes/audit objections, issues of interpretation and other matters concerning law and procedure. The utility of certain exemptions that have been in place for a long time may also be examined and recommendations, if any, for their continuation may be given.

2.1 To enable proper consideration, the proposals should be accompanied with all relevant details such as duty incidence, volume and value of import/domestic production, price information etc. It may be noted that GST related changes are not examined as part of Annual Budget exercise. However, suggestions related to GST issues are also welcome. These would be examined at appropriate stage.

3. The suggestions/inputs may please be sent to TRU, no later than 18th November, 2021. As regards suggestions on policy matters (other than rate of duty/tax) a copy may also be endorsed to concerned Policy Wing.

4. A soft copy of all your proposals in word format may be emailed to the Budget Officer (TRU) at dibvalok.8437@gov.in and budget-chec@nic.in.

With best wishes,

Yours sincerely,

(Vivek Johri)

Principal Chief Commissioners/Chief Commissioners of Central Excise and GST (All)
Principal Chief Commissioners/Chief Commissioner of Customs (All)
Principal Chief Commissioners/Chief Commissioners of Customs, Central Excise & GST
All Director Generals/Additional Director Generals